

# CENTRAL ELECTRICITY REGULATORY COMMISSION

## Record of Proceedings

### PETITION No. 267/2009

Sub: Petition under Section 79 of the Electricity Act, 2003.

Date of hearing : 17.12.2009

Coram : Dr. Pramod Deo, Chairperson  
Shri S.Jayaraman, Member  
Shri V.S.Verma, Member

Petitioner : Shri Renuka Sugars Ltd. Belgaum

Respondents : 1. Chief Engineer (Electricity), State Load Despatch Centre, Karnataka Power Transmission Corporation Ltd., Bangalore

Parties present : 1. Shri Rajesh Mahate, Advocate for the petitioner.  
2. Shri Anand K. Ganesan, Advocate for the respondent.  
3. Shri B.M.Chandra Shekar, KPTCL

Learned counsel for the petitioner requested for time to file its rejoinder on the reply of KPTCL. Request was allowed. The prayer was not opposed by learned counsel for KPTCL.

2. The petition shall be re-notified for hearing on 12.1.2010.

Sd/-  
(T.Rout)  
Joint Chief (Law)